

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 27th day of July, 2001.

Original Application No.895 of 2001.

CORAM :-

Hon'ble Mr. SKI Naqvi, J.M.

Hon'ble Maj Gen KK Srivastava, A.M.

Prakash Jha S/o Sri Sunder "al,
R/o Village-Bamarauna, PO-Patha,
District Lalitpur (U.P.)
(Sri D.B. Yadav, Advocate)

. Applicant

Versus

1. The Union of India through its Secretary,
Ministry of Human Resources Development,
Government of India, Department of Education,
New Delhi.
2. Navodaya Vidyalaya Samiti,
Through its Deputy Director Department of Education,
Government of India, Regional Office, Sector 'C',
Aliganj, Lucknow-226024.
3. The Principal, Jawahar Navodaya Vidyalaya,
Akbarpur, District Kanpur Dehat (U.P.)
(Sri BB Sirohi, Advocate)

. Respondents

O R D E R (O r a l)

By Hon'ble Mr. SKI Naqvi, J.M.

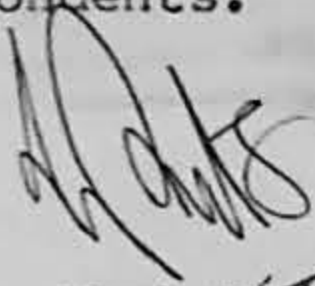
Sri Prakash Jha, the applicant, is presently working as Mess Helper in the respondents' establishment and has been interviewed on 01-6-2001 for regular appointment to the post. The result of the interview has not been declared and having lost his patience, he moved a representation on 02-7-2001, a copy of which has been annexed as Annexure-A-10 and still not being satisfied with this venture, he has come up before the

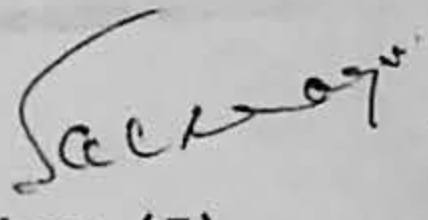
for

Tribunal for necessary direction in this regard.

2. We decide the OA at this stage with the direction that the pending representation of the applicant be decided within three weeks and appropriate order be passed by the competent authority. The OA is decided accordingly with no order as to costs.

3. A copy of this order be provided to Sri BB Sirohi, learned counsel for the respondents.


Member (A)


Member (J)

Dube/